

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II**

**Item 5**

**CP (IB) No. 273/Chd/Pb/2020**

**Under Section 95 IBC 2016**

**In the matter of:-**

ASREC (India) Ltd.

.....Petitioner

Vs.

Arun Kumar Sharma & Ors.

....Respondent/Personal Guarantor

**Present :**

Mr. Dharam Paul Garg, Advocate for the petitioner.

Mr. Nahush Jain, Advocate for the respondent-personal guarantor.

A date is requested by learned counsel for respondent-personal guarantor for filing the objections to report of RP. Last opportunity is granted. Let the same be filed within two weeks with a copy in advance to the counsel opposite. Let the matter be listed on 10.10.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)  
Member (Technical)

(Harnam Singh Thakur)  
Member (Judicial)

September 6, 2023

*Vriti*